

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 16 OF 2016 IN
APPEAL NO. 48 OF 2015**

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Maithon Power Ltd.

...Review Petitioner/Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Review Petitioner/
Appellant(s) : Mr. Vishal Anand
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. Alok Shankar for R.2

ORDER

Learned counsel appearing for Respondent Nos. 1 and 2 state that Respondent Nos. 1 and 2 do not wish to file any reply. Other respondents, though served, are not represented. Therefore, pleadings are complete.

List the matter for hearing on **18.05.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson